

6. NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.92/9/HDB/2018
NAME OF THE COMPANY	NCL Industries Ltd
NAME OF THE PETITIONER(S)	Chryso India Pvt Ltd
NAME OF THE RESPONDENT(S)	NCL Industries Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

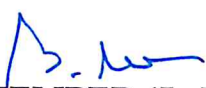
Ries			
Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

None appeared. Petitioner is directed to serve notice to the Respondent/Corporate Debtor along with a copy of the petition and its annexures and copy of this order. Respondent/Corporate Debtor shall file objections within a week's time serving a copy in advance to Petitioner. Post the matter on 15.03.2018 for hearing before admission.

  
**MEMBER (Judl)**